

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 268, 269, 270, 271, 272, 273 274, 275, 299 & 326 OF 2016
APPEAL NOS. 312 OF 2016 & IA NO. 259 OF 2018 &
APPEAL NO.298 OF 2016 & IA NO. 260 OF 2018,
APPEAL NO. 123 OF 2017, APPEAL NO. 133 OF 2017
APPEAL NOS. 134 OF 2017 & IA NO. 255 OF 2018,
APPEAL NO. 135 OF 2017 & IA NO. 261 OF 2018
APPEAL NO. 136 OF 2017 & IA NO. 256 OF 2018
APPEAL NO. 145 OF 2017 & IA NO. 257 OF 2018
APPEAL NO. 04 OF 2017 & IA NO. 258 OF 2018
APPEAL NOS. 07, 08, 10, 11 & 35 OF 2017

Dated: 26th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**APPEAL NOS. 268, 269, 270, 271, 272, 273 274, 275, 299,
& 326 OF 2016**

Damodar Valley Corporation **Appellant(s)**
Vs.
West Bengal State Electricity Distribution Co. Ltd. **Respondent(s)**
& Ors.

Counsel for the Appellant(s) : **Mr. M.G. Ramachandran**
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya
Mr. A.K. Dubey

Counsel for the Respondent(s) : **Mr. Sethu Ramalingam for R.3**
Mr. Rajiv Yadav for R-4

**APPEAL NOS. 312 OF 2016 & IA NO. 259 OF 2018 &
APPEAL NO. 298 OF 2016 & IA NO. 260 OF 2018**

Damodar Valley Corporation **Appellant(s)**
Vs.
Delhi Transco Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Poorva Saigal
 Ms. Anushree Bardhan
 Mr. Shubham Arya
 Mr. A.K. Dubey

Counsel for the Respondent(s) : Ms. Sangeeta Bharti
 Mr. Krishanu Adhikary R-1
 Mr. Rajiv Yadav for R-4

APPEAL NO. 123 OF 2017

Damodar Valley Power Consumers' Asson. **Appellant(s)**
Vs.
CERC & Ors **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
 Ms. Poorva Saigal
 Ms. Anushree Bardhan
 Mr. Shubham Arya
 Mr. A.K. Dubey

APPEAL NO. 133 OF 2017

Damodar Valley Corporation **Appellant(s)**
Vs.
**West Bengal State Electricity Distribution
 Corporation Ltd. & Ors.** **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Poorva Saigal
 Ms. Anushree Bardhan
 Mr. Shubham Arya
 Mr. A.K. Dubey

Counsel for the Respondent(s) : Mr. Ravin Dubey for R-3

APPEAL NOS. 134 OF 2017 & IA NO. 255 OF 2018,
APPEAL NO. 135 OF 2017 & IA NO. 261 OF 2018
APPEAL NO. 136 OF 2017 & IA NO. 256 OF 2018
APPEAL NO. 145 OF 2017 & IA NO. 257 OF 2018

Damodar Valley Corporation **Appellant(s)**
Vs.
Delhi Transco Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Poorva Saigal
 Ms. Anushree Bardhan
 Mr. Shubham Arya
 Mr. A.K. Dubey

Counsel for the Respondent(s) : Ms. Sangeeta Bharti
 Mr. Krishanu Adhikary for R-1

 Mr. R.B. Sharma for R-2

 Mr. Ravin Dubey for R-5
 (in A.Nos. 134 & 136 of 2017 & for
 R-6 in A.No. 135 of 2017)

APPEAL NO. 04 OF 2017 & IA NO. 258 OF 2018

Damodar Valley Corporation **Appellant(s)**
Vs.
Delhi Transco Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Poorva Saigal
 Ms. Anushree Bardhan
 Mr. Shubham Arya
 Mr. A.K. Dubey

Counsel for the Respondent(s) : Ms. Sangeeta Bharti
Mr. Krishanu Adhikary for R-1

APPEAL NOS. 07, 08, 10, 11 & 35 OF 2017

Damodar Valley Corporation **Appellant(s)**
Vs.
West Bengal State Electricity Distribution **Respondent(s)**
Corporation Ltd. & Ors.

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya
Mr. A.K. Dubey

Counsel for the Respondent(s) : Mr. Rajiv Yadav for R-4

ORDER

IA Nos. 259, 260, 255, 261, 256, 257, 258 of 2018
(Applns. for condonation of delay in filing reply)

In these applications, the applicants/respondents have prayed that delay in filing replies may be condoned.

We have heard learned counsel for the applicants and perused the explanation offered for the delay in filing replies. We find the explanation to be acceptable. Sufficient cause has been made out. Hence, delay in filing replies is condoned and replies are taken on record. Applications are disposed of.

APPEAL NOS. 268, 269, 270, 271, 272, 273, 274, 275, 299, 312,
326, 298 of 2016 & 123, 133, 134, 135, 136, 145, 4, 7, 8, 10, 11, 35 OF
2017

List the matters on **07.05.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member